

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

DISTRICT JUDGES - Transfers and Postings of District and Sessions Judges - ORDERS - ISSUED.

ROC.NO.2234/2022-B.SPL.

NOTIFICATION NO.254-B.SPL.

DATED: 15.06.2022.

READ:

The High Court is pleased to pass the following Transfers and Postings of District and Sessions Judges:-

The District and Sessions Judge, mentioned in Column Number 2 is transferred and posted to the station mentioned in Column Number 3 of the corresponding row. Further, the officer mentioned in column number 2 is directed to handover charge of his post **and also the posts which he had been holding in full additional charge**, to the officer mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get himself relieved and proceed to his new station and take charge of his respective post **and also the posts which his/her predecessor is holding full additional charge**, from the officer mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri M.Srinivasa Chary, Prl. District and Sessions Judge, Bhupalapally, Jayashankar Bhupalapally District.	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court-cum-II Additional Metropolitan	Prl. District and Sessions Judge, Mulugu.	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.

		Sessions Judge's Court, Ranga Reddy District at L.B. Nagar. (Post Kept Vacant)		
2.	P.Narayana Babu, V Addl. District and Sessions Judge, Bodhan, Nizamabad District.	Prl. District and Sessions Judge, Bhupalapally, Jayashankar Bhupalapally District. Vice Sri M.Srinivasa Chary transferred	I Addl. District and Sessions Judge, Nizamabad	Prl. District and Sessions Judge, Mulugu.
3.	S.Ravi Kumar, III Addl. District and Sessions Judge-cum-II Addl. Metropolitan Sessions Judge-cum-Prl. Family Court, Medchal-Malkajiri District at Kukatpally.	V Addl. District and Sessions Judge, Bhodhan, Nizamabad District. Vice Sri P.Narayana Babu transferred	II Additional District and Sessions Judge-cum-I Additional Metropolitan Sessions Judge-cum-II Additional Family Court, Medchal-Malkajiri District at Medchal.	I Addl. District and Sessions Judge, Nizamabad

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intimation to the High Court.

The officer under transfer and posting is directed to hold the court proceedings of the courts to which the officer is holding full additional charge if any, atleast once in a week, if the full additional charge court is located far away from the station in which the officer is posted as per Circular ROC.No.5523/WRC., dated 25.11.2003.

NOTE: 1. The officers shall get themselves relieved from their present post(s) and join in their new post(s) on or before 22.06.2022 without fail.

2. The officers under orders of transfer are directed to pronounce his judgments/orders which are already reserved and join at his new station.
3. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


15/6/22
REGISTRAR (VIGILANCE)

To

1. The officers and incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Prl. District and Sessions Judge, Bhupalapally, Jayashankar Bhupalapally District.
6. The V Addl. District and Sessions Judge, Bodhan, Nizamabad District.
7. The III Addl. District and Sessions Judge-cum-II Addl. Metropolitan Sessions Judge-cum-Prl. Family Court, Medchal-Malkajgiri District at Kukatpally.
8. The Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District at L.B. Nagar.
9. The Prl. District and Sessions Judge, Mulugu.
10. The I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.

11. The I Addl. District and Sessions Judge, Nizamabad.
12. The II Additional District and Sessions Judge-cum-I Additional Metropolitan Sessions Judge-cum-II Additional Family Court, Medchal-Malkajgiri District at Medchal.
13. The Pay and Accounts Officer, Hyderabad.
14. The District Treasury Officer, Ranga Reddy District at Nampally Exhibition Grounds, Hyderabad.

15. THE DISTRICT TREASURY OFFICERS AND SUB TREASURY OFFICERS:

- | | | |
|--------------------------------|-----------------------|-----------|
| 1) Jayashankar
Bhupalapally | 2) Mulugu | 3) Bodhan |
| 4) Nizamabad | 5) Medchal-Malkajgiri | |

16. THE SECTION OFFICERS :

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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